

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 14.11.2019

NOTICE

Take notice that the following matters listed on 15.11.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 675 of 2019	Sankararaman Vaidyanathan. Vs. Val-Met Engineering Pvt Ltd & Anr.	Anil Kaushik	Ravi Raghunath-R1 Bhavana Duhoon-IRP
2.	Comp. App. (AT) (Ins) No. 888 of 2019	Javitri Estates Pvt. Ltd. Vs. Chryso India Pvt. Ltd.& Ors.	Dibyadyuti Banerjee	Ankit Bhardwaj-R1 Rajshekhar Rao-R3- 11
3.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India With	Nisha Kaur Uberoi	Zoheb Hussain
4.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	Nisha Kaur Uberoi	Zoheb Hussain

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By Order

-sd/-

Registrar